## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/212/2016

NAME OF THE PETITIONER(S)

: Ramabhandran Sivaraman

NAME OF THE RESPONDENT(S)

: M/s Star Quarry and Aggregates Private Limited & 4 others

**UNDER SECTION** 

: 397/398, 237 and 59

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Cook sel her Petitioner

T. v. P. Saivil

(2) A. G. Sathyanasonyana

Coursel for h, to R3 XR5

J.M. Soldharen

coursel for hespondents
Coursel for Lith resonder

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## **ORDER**

Shri T V P Sai Vihari, counsel for the petitioner present. Shri A M Sridharan, counsel for R1 to R3 & R5 and Shri S P Muralikrishnan, counsel for R4 are present. Counsel for petitioner prayed further time for filing rejoinder submitting that the petitioner is hospitalised and his son has sent a mail to his office communicating the same and request for two weeks' time for filing rejoinder. Considering the request and perusal of the copy of the mail, one opportunity in the interest of justice is given with specific direction to file rejoinder, failing which the right to file the rejoinder shall be forfeited. Put up on 05.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)